

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 95 of 2013 &  
IA-440 of 2013

Dated : 9<sup>th</sup> April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

BMM Ispat Ltd. ...Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vishal Gupta  
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. V. Srinivasa Raghavan

**ORDER**

We have heard the learned counsel for the parties. Written  
Submissions have been filed by both the parties.

***Judgment is Reserved.***

(Rakesh Nath)  
Technical Member  
Ts/js

(Justice M. Karpaga Vinayagam)  
Chairperson